

ITEM NO.16

COURT NO.15

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33011/2019

(Arising out of impugned final judgment and order dated 19-12-2017 in CRR No. 695/2016 passed by the High Court Of M.p Principal Seat At Jabalpur)

JYOTI BAI

Petitioner(s)

VERSUS

RAVI KANT NEELKANTH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.144519/2019-CONDONATION OF DELAY IN FILING and IA No.144520/2019-EXEMPTION FROM FILING O.T. )

Date : 01-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA  
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Abhay Singh, Adv.  
Mr. Kaustubh Shukla, AOR  
Ms. Ankita Agarwal, Adv.  
Mr. Nischal Gupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.  
Issue notice returnable in four weeks.

(NEELAM GULATI)  
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR